

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :30-01-2024

Date : 30.01.2024									
S L N O	C.A. No.	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Judge / Court Name	C.C Applied For	Deal ing Sect ion	Se at
1	8292/ 2024	30.01.2 024	WP (C) - 1435/ 2024	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-30	WRIT BRANC H-5	(S ea t No - 22)
2	8294/ 2024	30.01.2 024	BLAPL - 9925/ 2023	PRATAP KU. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29	BAIL- 1	(S ea t No - 2)
3	8295/ 2024	30.01.2 024	WP (C) - 24475 /2021	K PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29	WRIT BRANC H-7	(S ea t No - 15)
4	8296/ 2024	30.01.2 024	CRLMC - 2772/ 2023	K C PANDA	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29	CRIMI NAL MISC	(S ea t No - 3)
5	8297/ 2024	30.01.2 024	WP (C) - 1314/ 2024	SHARMISTHA SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29	WRIT BRANC H-4	(S ea t No - 19)
6	8298/ 2024	30.01.2 024	CRLMC -	P K BEHERA	C.O.	COURT NO.	Order Dtd. 2024- 01-29	CRIMI NAL	(S ea

			2079/ 2023			23		MISC	t No - 5)
7	8299/ 2024	30.01.2 024	WP (C) - 1451/ 2024	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29	WRIT BRANC H-5	(S ea t No - 22)
8	8300/ 2024	30.01.2 024	WP (C) - 40110 /2023	HK PATRA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	WRIT BRANC H-4	(S ea t No - 17)
9	8301/ 2024	30.01.2 024	CRLMC - 2222/ 2023	L ACHARI	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	CRIMI NAL MISC	(S ea t No - 3)
1 0	8303/ 2024	30.01.2 024	WP (C) - 41079 /2021	K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	WRIT BRANC H-4	(S ea t No - 38)
1 1	8304/ 2024	30.01.2 024	CRLMC - 3075/ 2023	H K PATRA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	CRIMI NAL MISC	(S ea t No - 4)
1 2	8305/ 2024	30.01.2 024	CRLMC - 3539/ 2023	H K PATRA	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	CRIMI NAL MISC	(S ea t No - 2)
1 3	8307/ 2024	30.01.2 024	WP (C) - 21101 /2023	BANABIHARI RAY	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	WRIT BRANC H-3	(S ea t No - 28)
1 4	8309/ 2024	30.01.2 024	CRLMC - 4119/ 2023	MADAN DAS	C.O.	COURT NO. 15	Order Dtd. 2024- 01-29	CRIMI NAL MISC	(S ea t

			2023						No - 7)
15	8310/2024	30.01.2024	WP (C) - 20866/2021	K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-01-29	WRIT BRANCH-1	(Seat No - 1)
16	8311/2024	30.01.2024	CRLMC - 4380/2023	PABITRA KUMAR BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-01-29	CRIMINAL MISC	(Seat No - 2)
17	8313/2024	30.01.2024	WP (C) - 15895/2023	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-01-29	WRIT BRANCH-2	(Seat No - 8)
18	8314/2024	30.01.2024	WP (C) - 13961/2023	B BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-01-29	WRIT BRANCH-2	(Seat No - 34)
19	8316/2024	30.01.2024	CRLMC - 4520/2023	M R SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-01-29	CRIMINAL MISC	(Seat No - 5)
20	8318/2024	30.01.2024	WP (C) - 10617/2023	SATYAJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-29	WRIT BRANCH-1	(Seat No - 3)
21	8319/2024	30.01.2024	WP (C) - 13959/2023	B BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-01-29	WRIT BRANCH-2	(Seat No - 34)
22	8321/2024	30.01.2024	WP (C) - 8423/2022	K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-01-29	WRIT BRANCH-2	(Seat No - 45)

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2 3	8322/ 2024	30.01.2 024	CRLMC - 4972/ 2023	N R BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024- 01-29	CRIMI NAL MISC	(S ea t No - 1)
2 4	8324/ 2024	30.01.2 024	WP (C) - 4845/ 2020	SK NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024- 01-29	WRIT BRANC H-5	(S ea t No - 32)
2 5	8325/ 2024	30.01.2 024	WP (C) - 4846/ 2020	SK NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024- 01-29	WRIT BRANC H-5	(S ea t No - 32)
2 6	8326/ 2024	30.01.2 024	CRLMC - 5459/ 2023	LAMBODOR ACHARI	C.O.	COURT NO. 15	Order Dtd. 2024- 01-29	CRIMI NAL MISC	(S ea t No - 7)
2 7	8327/ 2024	30.01.2 024	WP (C) - 4847/ 2020	SK NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024- 01-29	WRIT BRANC H-5	(S ea t No - 32)
2 8	8328/ 2024	30.01.2 024	CRLMC - 5496/ 2023	PRASANJIT BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024- 01-29	CRIMI NAL MISC	(S ea t No - 7)
2 9	8329/ 2024	30.01.2 024	WP (C) - 28875 /2020	P.K.PATTANAYAK	C.O.	COURT NO. 15	Order Dtd. 2024- 01-29	WRIT BRANC H-1	(S ea t No - 2)
3 0	8330/ 2024	30.01.2 024	WP (C) - 1278/ 2024	P CH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024- 01-25	WRIT BRANC H-3	(S ea t No - 11)

31	8331/2024	30.01.2024	WP (C) - 27971/2019	U CHHOTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-01-29	WRIT BRANC H-2	(Seat No - 7)
32	8332/2024	30.01.2024	WP (C) - 26711/2021	MK NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-29	WRIT BRANC H-6	(Seat No - 25)
33	8333/2024	30.01.2024	WP (C) - 9321/2023	H K MOHANTA	C.O.	COURT NO. 20	Order Dtd. 2024-01-24	WRIT BRANC H-3	(Seat No - 14)
34	8335/2024	30.01.2024	WP (C) - 26710/2021	MK NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-29	WRIT BRANC H-6	(Seat No - 25)
35	8336/2024	30.01.2024	WP (C) - 1308/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-01-29	WRIT BRANC H-4	(Seat No - 19)
36	8337/2024	30.01.2024	WP (C) - 26712/2023	SUSHIL DASH	C.O.	COURT NO. 20	Order Dtd. 2024-01-29	WRIT BRANC H-8	(Seat No - 42)
37	8338/2024	30.01.2024	WP (C) - 26616/2021	K PARIDA	C.O.	COURT NO. 20	Order Dtd. 2024-01-29	WRIT BRANC H-5	(Seat No - 22)
38	8339/2024	30.01.2024	WP (C) - 39466/2023	S K NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-29	WRIT BRANC H-3	(Seat No -)

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39	8340/2024	30.01.2024	WP (C) - 41811/2023	MR ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-01-29	WRIT BRANCH-6	(Seat No - 24)
40	8341/2024	30.01.2024	WP (C) - 2643/2020	P. K. PATTANAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-29	WRIT BRANCH-3	(Seat No - 11)
41	8342/2024	30.01.2024	WP (C) - 2316/2021	P.K.PATTANAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-29	WRIT BRANCH-2	(Seat No - 6)
42	8343/2024	30.01.2024	WP (C) - 16940/2020	P.K.PATTANAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-29	WRIT BRANCH-1	(Seat No - 2)
43	8345/2024	30.01.2024	WP (C) - 8498/2021	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-29	WRIT BRANCH-6	(Seat No - 26)
44	8346/2024	30.01.2024	WP (C) - 8497/2021	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-29	WRIT BRANCH-6	(Seat No - 26)
45	8348/2024	30.01.2024	WP (C) - 26119/2021	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-29	WRIT BRANCH-4	(Seat No - 17)
46	8350/2024	30.01.2024	WP (C) - 26118/2021	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-29	WRIT BRANCH-4	(Seat No

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4 7	8353/ 2024	30.01.2 024	WP (C) - 1502/ 2024	G ROUT	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 1)
4 8	8356/ 2024	30.01.2 024	WP (C) - 24621 /2021	R K MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 3)
4 9	8359/ 2024	30.01.2 024	WP (C) - 25354 /2022	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	WRIT BRANC H-3	(S ea t No - 12)
5 0	8360/ 2024	30.01.2 024	WP (C) - 16989 /2020	P.K.PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	WRIT BRANC H-1	(S ea t No - 2)
5 1	8362/ 2024	30.01.2 024	WP (C) - 26120 /2021	PRADIPTA KUMAR PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	WRIT BRANC H-4	(S ea t No - 17)
5 2	8363/ 2024	30.01.2 024	WP (C) - 29758 /2020	P.K.PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	WRIT BRANC H-5	(S ea t No - 21)
5 3	8364/ 2024	30.01.2 024	WP (C) - 29760 /2020	P.K.PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	WRIT BRANC H-5	(S ea t No - 21)
5 4	8365/ 2024	30.01.2 024	WP (C) -	P. K. PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	WRIT BRANC	(S ea

			37673 /2020					H-5	t No - 21)
5 5	8366/ 2024	30.01.2 024	WP (C) - 42541 /2023	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	WRIT BRANC H-6	(S ea t No - 25)
5 6	8367/ 2024	30.01.2 024	CONTC - 5201/ 2021	M/S PURUSOTTAM CHULLI	C.O.	COURT NO. 1	Order Dtd. 2024- 01-29	CONTE MPT	(S ea t No - 5)
5 7	8369/ 2024	30.01.2 024	WP (C) - 35948 /2023	P R SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024- 01-25	WRIT BRANC H-5	(S ea t No - 32)
5 8	8371/ 2024	30.01.2 024	WP (C) - 34921 /2023	M K PANI	C.O.	COURT NO. 23	Order Dtd. 2024- 01-25	WRIT BRANC H-1	(S ea t No - 1)
5 9	8374/ 2024	30.01.2 024	WP (C) - 26767 /2023	P K JENA	C.O.	COURT NO. 22	Order Dtd. 2024- 01-25	WRIT BRANC H-8	(S ea t No - 42)
6 0	8375/ 2024	30.01.2 024	WP (C) - 22157 /2023	BISWAJIT MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2024- 01-25	WRIT BRANC H-5	(S ea t No - 53)
6 1	8376/ 2024	30.01.2 024	WP (C) - 12743 /2023	PRAKASH KU. JENA	C.O.	COURT NO. 22	Order Dtd. 2024- 01-25	WRIT BRANC H-4	(S ea t No - 27)
6	8379/ 2024	30.01.2	WP (C)	ASISH KUMAR RAY	C.O.	COURT	Order Dtd. 2024-	WRIT	(S

2	2024	024	- 20372 /2023			NO. 22	01-29	BRANC H-1	ea t No - 31)
6 3	8380/ 2024	30.01.2 024	FAO- 311/2 022	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024- 01-25	MISC. APPEA L SEC.	(S ea t No - 2)
6 4	8381/ 2024	30.01.2 024	FAO- 538/2 023	SARAT DASH	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29	MISC. APPEA L SEC.	(S ea t No - 2)
6 5	8382/ 2024	30.01.2 024	FAO- 538/2 023	A K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29	MISC. APPEA L SEC.	(S ea t No - 2)
6 6	8384/ 2024	30.01.2 024	FAO- 411/2 023	B MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29	MISC. APPEA L SEC.	(S ea t No - 8)
6 7	8387/ 2024	30.01.2 024	CONTC - 187/2 024	S NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29		(S ea t No - 8)
6 8	8388/ 2024	30.01.2 024	WP (C) - 1426/ 2024	TAPAN KU. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 0)
6 9	8389/ 2024	30.01.2 024	CONTC - 188/2 024	S NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29		(S ea t No - 11 0)
7 0	8390/ 2024	30.01.2 024	WP (C) - 1426/	TAPAN KU. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29	WRIT BRANC H	(S ea t

			2024					(DIVISION BENCH -2)	No - 110)
71	8392/2024	30.01.2024	CONTC - 189/2024	S NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-29		(Seat No - 110)
72	8393/2024	30.01.2024	CONTC - 190/2024	S NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-29		(Seat No - 110)
73	8394/2024	30.01.2024	CONTC - 193/2024	S NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-29		(Seat No - 110)
74	8395/2024	30.01.2024	WP (C) - 31474/2021	B K PATI	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 111)
75	8397/2024	30.01.2024	CONTC - 194/2024	S NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-29		(Seat No - 111)
76	8398/2024	30.01.2024	WP (C) - 31474/2021	GYANMAYA SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 111)
77	8399/2024	30.01.2024	CONTC - 195/2024	S NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-29		(Seat No - 111)

78	8400/2024	30.01.2024	WP (C) - 13648/2022	P C DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 120)
79	8401/2024	30.01.2024	WP (C) - 13648/2022	S K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-24	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 120)
80	8402/2024	30.01.2024	CONTC - 196/2024	S NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-29		(Seat No - 120)
81	8403/2024	30.01.2024	WP (C) - 14103/2018	R K MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-01-25	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 115)
82	8404/2024	30.01.2024	CONTC - 197/2024	S NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-29		(Seat No - 115)
83	8405/2024	30.01.2024	WP (C) - 3154/2017	P CH DAS	C.O.	COURT NO. 22	Order Dtd. 2024-01-25	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 111)
84	8407/2024	30.01.2024	WP (C) - 22285/2017	P K MALLICK	C.O.	COURT NO. 22	Order Dtd. 2024-01-25	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 115)
85	8408/2024	30.01.2024	WP (C) - 41164/2023	M R ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2024-01-29	WRIT BRANCH H-7	(Seat No - 115)

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8 6	8409/ 2024	30.01.2 024	CRLMC - 960/2 021	D NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024- 01-25	CRIMI NAL MISC	(S ea t No - 6)
8 7	8410/ 2024	30.01.2 024	WP (C) - 42231 /2023	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29	WRIT BRANC H-2	(S ea t No - 9)
8 8	8411/ 2024	30.01.2 024	WP (C) - 1165/ 2024	MR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29	WRIT BRANC H-2	(S ea t No - 34)
8 9	8412/ 2024	30.01.2 024	WP (C) - 1466/ 2024	SUSANTA SEKHAR MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29	WRIT BRANC H-5	(S ea t No - 22)
9 0	8413/ 2024	30.01.2 024	WP (C) - 1162/ 2024	MR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29	WRIT BRANC H-2	(S ea t No - 34)
9 1	8414/ 2024	30.01.2 024	WP (C) - 1063/ 2024	MR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29	WRIT BRANC H-1	(S ea t No - 1)
9 2	8415/ 2024	30.01.2 024	WP (C) - 41724 /2023	G SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29	WRIT BRANC H-5	(S ea t No - 53)
9 3	8416/ 2024	30.01.2 024	WP (C) - 1027/ 2024	MR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29	WRIT BRANC H-1	(S ea t No

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94	8417/2024	30.01.2024	WP (C) - 1635/2024	RB MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-29	WRIT BRANCH-7	(Seat No - 5)
95	8419/2024	30.01.2024	WP (C) - 1481/2024	SUSANTA SEKHAR MOHAPATRA, M.B.S MRUTIRANJAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-29	WRIT BRANCH-5	(Seat No - 22)
96	8420/2024	30.01.2024	WP (C) - 1459/2024	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-29	WRIT BRANCH-5	(Seat No - 22)
97	8421/2024	30.01.2024	WP (C) - 1168/2024	MR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-29	WRIT BRANCH-2	(Seat No - 34)
98	8422/2024	30.01.2024	CRLMC - 3234/2017	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-01-29	CRIMINAL MISC	(Seat No - 6)
99	8423/2024	30.01.2024	WP (C) - 41206/2023	PK JENA	C.O.	COURT NO. 2	Order Dtd. 2024-01-29	WRIT BRANCH-8	(Seat No - 41)
100	8424/2024	30.01.2024	WP (C) - 1469/2024	PRATAP KU. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-01-29	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 110)
101	8425/2024	30.01.2024	WP (C) - 40903/2023	MR ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-01-29	WRIT BRANCH-5	(Seat No

									- 32)
1 0 2	8426/ 2024	30.01.2 024	CONTC - 164/2 024	M/S.BHOJRAJ SETH	C.O.	COURT NO. 2	Order Dtd. 2024- 01-29		(S ea t No - 32)
1 0 3	8427/ 2024	30.01.2 024	CONTC - 161/2 024	M/S.BHOJRAJ SETH	C.O.	COURT NO. 2	Order Dtd. 2024- 01-29		(S ea t No - 32)
1 0 4	8428/ 2024	30.01.2 024	ABLAP L- 15465 /2023	PARTHA SARATHI DAS	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29	BAIL- 2	(S ea t No - 8)
1 0 5	8429/ 2024	30.01.2 024	ABLAP L- 539/2 024	NITYANANDA PANDA	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29		(S ea t No - 8)
1 0 6	8430/ 2024	30.01.2 024	ABLAP L- 14738 /2023	GYANA RANJAN DHAL	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29	BAIL- 2	(S ea t No - 11)
1 0 7	8431/ 2024	30.01.2 024	ABLAP L- 541/2 024	NITYANANDA PANDA	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29		(S ea t No - 11)
1 0 8	8432/ 2024	30.01.2 024	ABLAP L- 511/2 024	K.DAS	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29	BAIL- 2	(S ea t No - 8)
1 0 9	8433/ 2024	30.01.2 024	ABLAP L- 14735 /2023	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29	BAIL- 2	(S ea t No

									- 11)
1 1 0	8434/ 2024	30.01.2 024	ABLAP L- 543/2 024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29	BAIL- 2	(S ea t No - 10)
1 1 1	8435/ 2024	30.01.2 024	ABLAP L- 440/2 024	R.C.MOHARANA	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29		(S ea t No - 10)
1 1 2	8436/ 2024	30.01.2 024	ABLAP L- 13448 /2023	P K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29	BAIL- 1	(S ea t No - 5)
1 1 3	8437/ 2024	30.01.2 024	ABLAP L- 471/2 024	SP SAHO	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29		(S ea t No - 5)
1 1 4	8438/ 2024	30.01.2 024	ABLAP L- 8965/ 2023	J P KAR	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29	BAIL- 1	(S ea t No - 5)
1 1 5	8439/ 2024	30.01.2 024	ABLAP L- 258/2 024	K.DAS	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29		(S ea t No - 5)
1 1 6	8440/ 2024	30.01.2 024	ABLAP L- 492/2 024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29		(S ea t No - 5)
1 1 7	8441/ 2024	30.01.2 024	ABLAP L- 14741 /2023	USHARANI PATI	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29	BAIL- 2	(S ea t No - 11

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1 1 8	8442/ 2024	30.01.2 024	ABLAP L- 494/2 024	A KALASH	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29		(S ea t No - 11)
1 1 9	8444/ 2024	30.01.2 024	ABLAP L- 546/2 023	B.S.SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29	BAIL- 2	(S ea t No - 9)
1 2 0	8445/ 2024	30.01.2 024	ABLAP L- 14737 /2023	ASWINI KUMAR MISHRA (3)	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29	BAIL- 2	(S ea t No - 11)
1 2 1	8447/ 2024	30.01.2 024	ABLAP L- 12653 /2023	SOUBHAGYA KUMAR DASH	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29		(S ea t No - 11)
1 2 2	8448/ 2024	30.01.2 024	ABLAP L- 528/2 024	J.PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29		(S ea t No - 11)
1 2 3	8449/ 2024	30.01.2 024	ABLAP L- 498/2 024	RC MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29		(S ea t No - 11)
1 2 4	8450/ 2024	30.01.2 024	ABLAP L- 12931 /2023	R K SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29	BAIL- 1	(S ea t No - 2)
1 2 5	8451/ 2024	30.01.2 024	ABLAP L- 499/2 024	PK MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29		(S ea t No -)

									2)
1 2 6	8452/ 2024	30.01.2 024	ABLAP L- 14729 /2023	PRATAP KU. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29	BAIL- 2	(S ea t No - 11)
1 2 7	8453/ 2024	30.01.2 024	ABLAP L- 245/2 024	J.PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29	BAIL- 1	(S ea t No - 1)
1 2 8	8454/ 2024	30.01.2 024	ABLAP L- 500/2 024	PK MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29		(S ea t No - 1)
1 2 9	8455/ 2024	30.01.2 024	ABLAP L- 13629 /2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29	BAIL- 1	(S ea t No - 6)
1 3 0	8456/ 2024	30.01.2 024	ABLAP L- 522/2 024	A.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29		(S ea t No - 6)
1 3 1	8457/ 2024	30.01.2 024	ABLAP L- 503/2 024	PK MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29	BAIL- 2	(S ea t No - 8)
1 3 2	8458/ 2024	30.01.2 024	ABLAP L- 13544 /2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29	BAIL- 2	(S ea t No - 11)
1 3 3	8459/ 2024	30.01.2 024	ABLAP L- 508/2 024	I CH SAHU	C.O.	COURT NO. 11	Order Dtd. 2024- 01-29		(S ea t No - 11)
1	8460/ 2024	30.01.2 024	ABLAP	S.BARIK	C.O.	COURT	Order Dtd. 2024-	BAIL-	(S

34	2024	024	L-464/2024			NO. 11	01-29	1	eat No - 6)
135	8461/2024	30.01.2024	BLAPL - 12015/2022	P K MOHANTY	C.O.	COURT NO. 3	Order Dtd. 5000-01-01	BAIL-2	(Seat No - 12)
136	8462/2024	30.01.2024	ABLAP L-509/2024	AK MISHRA	C.O.	COURT NO. 3	Order Dtd. 2024-01-29	BAIL-2	(Seat No - 8)
137	8463/2024	30.01.2024	ABLAP L-465/2024	S.DASH	C.O.	COURT NO. 3	Order Dtd. 2024-01-29	BAIL-1	(Seat No - 6)
138	8464/2024	30.01.2024	ABLAP L-14703/2023	R K MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	BAIL-2	(Seat No - 11)
139	8465/2024	30.01.2024	ABLAP L-513/2024	RK ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-01-29		(Seat No - 11)
140	8466/2024	30.01.2024	ABLAP L-533/2024	S.K.SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	BAIL-2	(Seat No - 9)
141	8467/2024	30.01.2024	ABLAP L-524/2024	ARUN KUMAR BUDHIA	C.O.	COURT NO. 11	Order Dtd. 2024-01-29		(Seat No - 9)
142	8468/2024	30.01.2024	CRLMC - 4863/	ANIL SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-25	CRIMINAL MISC	(Seat

			2023						No - 7)
143	8469/2024	30.01.2024	ABLAP L-534/2024	S.K.DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	BAIL-2	(Seat No - 9)
144	8470/2024	30.01.2024	ABLAP L-529/2024	SC BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	BAIL-1	(Seat No - 2)
145	8471/2024	30.01.2024	ABLAP L-14758/2023	D PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	BAIL-2	(Seat No - 11)
146	8472/2024	30.01.2024	ABLAP L-538/2024	H.K.PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-29		(Seat No - 11)
147	8473/2024	30.01.2024	ABLAP L-347/2024	B DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	BAIL-2	(Seat No - 12)
148	8474/2024	30.01.2024	RVWPE T-372/2023	DILIP SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-29		(Seat No - 12)
149	8475/2024	30.01.2024	BLAPL - 108/2024	MR ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-01-29		(Seat No - 12)
150	8476/2024	30.01.2024	WP (C) - 9197/	DILIP SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	WRIT BRANCH	(Seat

			2017					(DIVISION BENCH -1)	No - 106)
151	8477/2024	30.01.2024	ABLAP L-545/2024	KC PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-01-29		(Seat No - 106)
152	8478/2024	30.01.2024	ABLAP L-14890/2023	G.JAYSINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	BAIL-1	(Seat No - 6)
153	8479/2024	30.01.2024	WP(C) - 37330/2023	R CH ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 102)
154	8480/2024	30.01.2024	ABLAP L-544/2024	B SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	BAIL-2	(Seat No - 10)
155	8481/2024	30.01.2024	WP(C) - 1621/2024	N K SATAPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 112)
156	8482/2024	30.01.2024	ABLAP L-536/2024	SR PANI	C.O.	COURT NO. 11	Order Dtd. 2024-01-29		(Seat No - 112)
157	8483/2024	30.01.2024	WP(C) - 833/2024	P K LENKA	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 103)
1	8484/	30.01.2	ABLAP	SOUBHAGYA KUMAR	C.O.	COURT	Order Dtd. 2024-	BAIL-	(S

58	2024	024	L-530/2024	DASH		NO. 11	01-29	1	eat No - 3)
159	8485/2024	30.01.2024	ABLAP L-510/2024	I CH SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-01-29		(S eat No - 3)
160	8486/2024	30.01.2024	WP (C) - 1408/2024	B K MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	WRIT BRANCH (DIVISION BENCH -2)	(S eat No - 110)
161	8487/2024	30.01.2024	ABLAP L-504/2024	MR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-29		(S eat No - 110)
162	8488/2024	30.01.2024	WP (C) - 1492/2024	N K SATAPATHY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-29	WRIT BRANCH (DIVISION BENCH -2)	(S eat No - 110)
163	8492/2024	30.01.2024	WP (C) - 7325/2014	S.K.MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-25	WRIT BRANCH H-2	(S eat No - 9)
164	8493/2024	30.01.2024	WP (C) - 7325/2014	P K MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-25	WRIT BRANCH H-2	(S eat No - 9)
165	8494/2024	30.01.2024	WP (C) - 1172/2024	BISWAJIT SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-01-25	WRIT BRANCH H-2	(S eat No - 34)
166	8495/2024	30.01.2024	WP (C) -	JUDHISTHIR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-01-29	WRIT BRANCH	(S eat

6			1341/ 2024					H-4	t No - 19)
1 6 7	8496/ 2024	30.01.2 024	CRLRE V- 1/202 3	P K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024- 01-24	CRIMI NAL REVIS ION	(S ea t No - 2)
1 6 8	8497/ 2024	30.01.2 024	CRLRE V- 13/20 24	H K MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2024- 01-29	CRIMI NAL REVIS ION	(S ea t No - 3)
1 6 9	8498/ 2024	30.01.2 024	CONTC - 7898/ 2023	N R PANDA	C.O.	COURT NO. 6	Order Dtd. 2024- 01-12	CONTE MPT	(S ea t No - 2)
1 7 0	8499/ 2024	30.01.2 024	BLAPL - 13713 /2023	SRINIBASH MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024- 01-29	BAIL- 1	(S ea t No - 1)
1 7 1	8501/ 2024	30.01.2 024	WP (C) - 36480 /2023	M. R. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024- 01-25	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 6)
1 7 2	8502/ 2024	30.01.2 024	BLAPL - 9259/ 2023	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 6	Order Dtd. 2024- 01-29	BAIL- 1	(S ea t No - 6)
1 7 3	8503/ 2024	30.01.2 024	BLAPL - 8959/ 2023	A. KALASH	C.O.	COURT NO. 6	Order Dtd. 2024- 01-29	BAIL- 1	(S ea t No - 2)
1 7 4	8504/ 2024	30.01.2 024	BLAPL - 11534 /2023	JYOTI PRAKASH KAR	C.O.	COURT NO. 6	Order Dtd. 2024- 01-29	BAIL- 2	(S ea t No -

									10)
175	8505/2024	30.01.2024	BLAPL - 12523/2023	P. K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2024-01-29	BAIL-1	(Seat No - 1)
176	8506/2024	30.01.2024	BLAPL - 12504/2023	NIRANJAN SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-01-29	BAIL-1	(Seat No - 1)
177	8507/2024	30.01.2024	BLAPL - 12189/2023	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-01-29	BAIL-1	(Seat No - 3)
178	8508/2024	30.01.2024	BLAPL - 12543/2023	NIRANJAN SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-01-29	BAIL-1	(Seat No - 1)
179	8509/2024	30.01.2024	BLAPL - 11602/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 8	Order Dtd. 2024-01-29	BAIL-2	(Seat No - 12)
180	8510/2024	30.01.2024	BLAPL - 13622/2023	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 8	Order Dtd. 2024-01-29	BAIL-2	(Seat No - 7)
181	8511/2024	30.01.2024	BLAPL - 10115/2023	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-01-29	BAIL-1	(Seat No - 1)
182	8512/2024	30.01.2024	BLAPL - 10805/2023	J. P. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-01-29	BAIL-2	(Seat No - 10)
1	8513/	30.01.2	BLAPL	J. P. BEHERA	C.O.	COURT	Order Dtd. 2024-	BAIL-	(S

83	2024	024	- 10247 /2023			NO. 8	01-29	1	eat No - (6)
184	8514/ 2024	30.01.2 024	BLAPL - 10248 /2023	J. P. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024- 01-29	BAIL- 1	(S eat No - (6)
185	8515/ 2024	30.01.2 024	WP (C) - 41445 /2023	M. R. BARIK	C.O.	COURT NO. 8	Order Dtd. 2024- 01-25	WRIT BRANC H (DIVI SION BENCH -3)	(S eat No - 12 1)
186	8516/ 2024	30.01.2 024	WP (C) - 32155 /2023	RABI SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024- 01-29	WRIT BRANC H (DIVI SION BENCH -3)	(S eat No - 11 9)
187	8517/ 2024	30.01.2 024	WP (C) - 42640 /2023	PRASANTA KUMAR DAS	C.O.	COURT NO. 8	Order Dtd. 2024- 01-29	WRIT BRANC H (DIVI SION BENCH -2)	(S eat No - 11 0)
188	8518/ 2024	30.01.2 024	WP (C) - 42496 /2023	PRASANTA KUMAR DAS	C.O.	COURT NO. 8	Order Dtd. 2024- 01-29	WRIT BRANC H (DIVI SION BENCH -1)	(S eat No - 10 8)
189	8519/ 2024	30.01.2 024	WP (C) - 37605 /2023	B. K. MOHARANA	C.O.	COURT NO. 8	Order Dtd. 2024- 01-29	WRIT BRANC H (DIVI SION BENCH -1)	(S eat No - 10 5)
190	8520/ 2024	30.01.2 024	WP (C) - 42637 /2023	PRASANTA KUMAR DAS	C.O.	COURT NO. 8	Order Dtd. 2024- 01-29	WRIT BRANC H (DIVI SION BENCH -2)	(S eat No - 11 0)

191	8521/2024	30.01.2024	WP (C) - 41720/2023	P. K. LENKA	C.O.	COURT NO. 8	Order Dtd. 2024-01-25	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 101)
192	8522/2024	30.01.2024	WP (C) - 26415/2023	B. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-01-29	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
193	8523/2024	30.01.2024	BLAPL - 10765/2023	PRATAP SAHOO	C.O.	COURT NO. 22	Order Dtd. 2024-01-29	BAIL-1	(Seat No - 4)
194	8524/2024	30.01.2024	BLAPL - 10737/2023	A. K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2024-01-29	BAIL-1	(Seat No - 4)
195	8528/2024	30.01.2024	CRLA-252/2012	K. R. JENA	C.O.	COURT NO. 22	Order Dtd. 2024-01-29	CRIMINAL APPEAL	(Seat No - 4)
196	8529/2024	30.01.2024	CONTC - 1591/2023	SATYA RANJAN PANI	C.O.	COURT NO. 22	Order Dtd. 2024-01-24	CONTE MPT	(Seat No - 3)
197	8530/2024	30.01.2024	WP (C) - 5326/2022	SUMIT SATPATHY	C.O.	COURT NO. 22	Order Dtd. 2024-01-29	WRIT BRANCH H-3	(Seat No - 13)
198	8531/2024	30.01.2024	WP (C) - 25205/2021	A. K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2024-01-29	WRIT BRANCH H-1	(Seat No - 2)
199	8532/2024	30.01.2024	WP (C) -	MANGULI NAIK	C.O.	COURT NO.	Order Dtd. 2024-01-29	WRIT BRANC	(S ea

9			1419/ 2024			22		H-5	t No - 22)
2 0 0	8533/ 2024	30.01.2 024	SA- 356/1 997	PITABAS NAYAK	C.O.	COURT NO. 22	Order Dtd. 2024- 01-29	SECON D APPEA L	(S ea t No - 7)
2 0 1	8534/ 2024	30.01.2 024	SA- 178/1 995	PITABAS NAYAK	C.O.	COURT NO. 22	Order Dtd. 2024- 01-29	SECON D APPEA L	(S ea t No - 3)
2 0 2	8535/ 2024	30.01.2 024	SA- 359/1 998	G. SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2024- 01-25	SECON D APPEA L	(S ea t No - 4)
2 0 3	8536/ 2024	30.01.2 024	SA- 13/19 92	ABINASH SUNDARAY	C.O.	COURT NO. 22	Order Dtd. 2024- 01-29		(S ea t No - 4)
2 0 4	8538/ 2024	30.01.2 024	WP (C) - 12900 /2022	R K MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024- 01-29	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
2 0 5	8540/ 2024	30.01.2 024	WP (C) - 12899 /2022	R K MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
2 0 6	8541/ 2024	30.01.2 024	WP (C) - 12898 /2022	R K MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
2 0 7	8542/ 2024	30.01.2 024	WP (C) - 17994	H JENA	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29	WRIT BRANC H-2	(S ea t

			/2014						No - 8)
208	8543/2024	30.01.2024	WP (C) - 23877/2021	ANIL SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 105)
209	8544/2024	30.01.2024	CMP-1517/2023	B.DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	WRIT BRANCH H-4	(Seat No - 19)
210	8545/2024	30.01.2024	WP (C) - 1596/2024	KANTHAMANI SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 111)
211	8546/2024	30.01.2024	WP (C) - 1623/2024	KANTHAMANI SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 112)
212	8547/2024	30.01.2024	CMP-1548/2023	P.K.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-01-29	WRIT BRANCH H-4	(Seat No - 19)
213	8548/2024	30.01.2024	CMP-8/2024	S.MAHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-01-29	WRIT BRANCH H-6	(Seat No - 54)
214	8549/2024	30.01.2024	WP (C) - 11644/2022	A.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-01-29	WRIT BRANCH H-3	(Seat No - 33)
2	8550/	30.01.2	WP (C)	A.MOHANTY	C.O.	COURT	Order Dtd. 2024-	WRIT	(S

15	2024	024	- 32923 /2023			NO. 20	01-29	BRANC H-4	ea t No - 38)
216	8551/ 2024	30.01.2 024	WP (C) - 1610/ 2024	KANTHAMANI SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024- 01-29	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
217	8553/ 2024	30.01.2 024	WP (C) - 1323/ 2024	S.M.SINGH	C.O.	COURT NO. 20	Order Dtd. 2024- 01-29	WRIT BRANC H-4	(S ea t No - 19)
218	8555/ 2024	30.01.2 024	WP (C) - 1328/ 2024	S.M.SINGH	C.O.	COURT NO. 20	Order Dtd. 2024- 01-29	WRIT BRANC H-4	(S ea t No - 19)
219	8557/ 2024	30.01.2 024	WP (C) - 12897 /2022	R K MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
220	8558/ 2024	30.01.2 024	WP (C) - 1491/ 2024	M.R.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29	WRIT BRANC H-5	(S ea t No - 22)
221	8560/ 2024	30.01.2 024	CONTC - 219/2 024	B SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024- 01-30		(S ea t No - 22)
222	8561/ 2024	30.01.2 024	WP (C) - 1395/ 2024	S.K.DASMOHAPATR A	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29	WRIT BRANC H-4	(S ea t No - -

									19)
2 2 3	8562/ 2024	30.01.2 024	WP (C) - 1333/ 2024	S.M.SINGH	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29	WRIT BRANC H-4	(S ea t No - 19)
2 2 4	8563/ 2024	30.01.2 024	WP (C) - 4162/ 2013	P BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024- 01-24	WRIT BRANC H-3	(S ea t No - 28)
2 2 5	8564/ 2024	30.01.2 024	WP (C) - 1336/ 2024	S.M.SINGH	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29	WRIT BRANC H-4	(S ea t No - 19)
2 2 6	8565/ 2024	30.01.2 024	WP (C) - 4162/ 2013	PK DAS	C.O.	COURT NO. 23	Order Dtd. 2024- 01-24	WRIT BRANC H-3	(S ea t No - 28)
2 2 7	8566/ 2024	30.01.2 024	WP (C) - 1343/ 2024	S.M.SINGH	C.O.	COURT NO. 23	Order Dtd. 2024- 01-29	WRIT BRANC H-4	(S ea t No - 19)
2 2 8	8567/ 2024	30.01.2 024	RPFAM - 190/2 023	SOUBHAGYA KUMAR DASH	C.O.	COURT NO. 20	Order Dtd. 2024- 01-29	FIRST APPEA L	(S ea t No - 5)
2 2 9	8568/ 2024	30.01.2 024	WP (C) - 1400/ 2024	S.K.DASMOHAPATR A	C.O.	COURT NO. 20	Order Dtd. 2024- 01-29	WRIT BRANC H-4	(S ea t No - 19)
2 3 0	8569/ 2024	30.01.2 024	WP (C) - 1329/ 2024	S.K.DASMOHAPATR A	C.O.	COURT NO. 20	Order Dtd. 2024- 01-29	WRIT BRANC H-4	(S ea t

			2024						No - 19)
2 3 1	8570/ 2024	30.01.2 024	RPFAM - 169/2 023	RK BARIK	C.O.	COURT NO. 20	Order Dtd. 2024- 01-29	FIRST APPEA L	(S ea t No - 5)
2 3 2	8571/ 2024	30.01.2 024	CMP- 1466/ 2023	S MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024- 01-29	WRIT BRANC H-3	(S ea t No - 13)
2 3 3	8572/ 2024	30.01.2 024	CMP- 27/20 24	D NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024- 01-29	WRIT BRANC H-6	(S ea t No - 54)
2 3 4	8573/ 2024	30.01.2 024	CMP- 997/2 022	D.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024- 01-29	WRIT BRANC H-8	(S ea t No - 43)
2 3 5	8574/ 2024	30.01.2 024	CMP- 1524/ 2023	B BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024- 01-29	WRIT BRANC H-4	(S ea t No - 19)
2 3 6	8575/ 2024	30.01.2 024	CMP- 1470/ 2023	H.K.PANDA	C.O.	COURT NO. 20	Order Dtd. 2024- 01-29	WRIT BRANC H-3	(S ea t No - 13)
2 3 7	8576/ 2024	30.01.2 024	CMP- 1504/ 2023	B.DAS	C.O.	COURT NO. 20	Order Dtd. 2024- 01-29	WRIT BRANC H-4	(S ea t No - 19)
2	8578/ 2024	30.01.2	CRLRE	A KALASH	C.O.	COURT	Order Dtd. 2024-	CRIMI	(S

38	2024	024	V-399/2021			NO. 20	01-22	NAL REVISION	eat No - 2)
239	8579/2024	30.01.2024	WP (C) - 1286/2024	P K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-01-29	WRIT BRANCH-3	(Seat No - 11)
240	8580/2024	30.01.2024	WP (C) - 36822/2023	SK BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-01-29	WRIT BRANCH-6	(Seat No - 24)
241	8581/2024	30.01.2024	WP (C) - 13703/2022	C SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-29	WRIT BRANCH-7	(Seat No - 15)
242	8582/2024	30.01.2024	ABLAP L- 15008/2023	D.GOCHHAYAT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-19		(Seat No - 15)
243	8583/2024	30.01.2024	WP (C) - 42947/2023	AK JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-29	WRIT BRANCH-2	(Seat No - 45)
244	8584/2024	30.01.2024	WP (C) - 40162/2023	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-29	WRIT BRANCH-4	(Seat No - 17)
245	8585/2024	30.01.2024	WP (C) - 42958/2023	AK JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-29	WRIT BRANCH-2	(Seat No - 45)

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2 4 6	8586/ 2024	30.01.2 024	WP (C) - 17401 /2023	MADAN MOHAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29	WRIT BRANC H-6	(S ea t No - 25)
2 4 7	8587/ 2024	30.01.2 024	WP (C) - 1405/ 2024	BISHNU CHARAN PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29	WRIT BRANC H-5	(S ea t No - 22)
2 4 8	8588/ 2024	30.01.2 024	WP (C) - 1397/ 2024	BISHNU CHARAN PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29	WRIT BRANC H-4	(S ea t No - 19)
2 4 9	8589/ 2024	30.01.2 024	WP (C) - 29240 /2023	K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29	WRIT BRANC H-3	(S ea t No - 11)
2 5 0	8590/ 2024	30.01.2 024	WP (C) - 1364/ 2024	AP SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29	WRIT BRANC H-4	(S ea t No - 19)
2 5 1	8591/ 2024	30.01.2 024	WP (C) - 27608 /2022	C SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29	WRIT BRANC H-2	(S ea t No - 34)
2 5 2	8592/ 2024	30.01.2 024	WP (C) - 1337/ 2024	AJIT KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29	WRIT BRANC H-4	(S ea t No - 19)
2 5 3	8593/ 2024	30.01.2 024	WP (C) - 1724/ 2023	SUSANTA SEKHAR MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29	WRIT BRANC H-8	(S ea t

			2024						No - 39)
254	8594/2024	30.01.2024	WP (C) - 1686/2024	SUSANTA SEKHAR MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-29	WRIT BRANCH-7	(Seat No - 5)
255	8595/2024	30.01.2024	WP (C) - 1568/2024	SATYAPRIYA SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-29	WRIT BRANCH-6	(Seat No - 26)
256	8596/2024	30.01.2024	WP (C) - 28277/2022	C SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-29	WRIT BRANCH-8	(Seat No - 29)
257	8597/2024	30.01.2024	ABLAP L- 4425/2022	S K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-29	BAIL-1	(Seat No - 8)
258	8598/2024	30.01.2024	ABLAP L- 11252/2022	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-29	BAIL-1	(Seat No - 4)
259	8599/2024	30.01.2024	WP (C) - 1322/2024	SK RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-25	WRIT BRANCH-4	(Seat No - 19)
260	8616/2024	30.01.2024	WP (C) - 27505/2022	S. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANCH-1	(Seat No - 1)
261	8623/2024	30.01.2024	OJC- 11736/2000	P C DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-24	WRIT BRANCH-4	(Seat No

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2 6 2	8624/ 2024	30.01.2 024	ABLAP L- 15376 /2023	M. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-25	BAIL- 1	(S ea t No - 2)
2 6 3	8625/ 2024	30.01.2 024	WP (C) - 27506 /2022	M N MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-22	WRIT BRANC H-1	(S ea t No - 1)
2 6 4	8626/ 2024	30.01.2 024	ABLAP L- 13136 /2023	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29	BAIL- 1	(S ea t No - 3)
2 6 5	8627/ 2024	30.01.2 024	WP (C) - 27506 /2022	R K MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-22	WRIT BRANC H-1	(S ea t No - 1)
2 6 6	8628/ 2024	30.01.2 024	ABLAP L- 501/2 024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29	BAIL- 2	(S ea t No - 8)
2 6 7	8629/ 2024	30.01.2 024	ABLAP L- 502/2 024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29		(S ea t No - 8)
2 6 8	8630/ 2024	30.01.2 024	WP (C) - 3303/ 2007	JYOTIRANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-24	WRIT BRANC H-7	(S ea t No - 48)
2 6 9	8631/ 2024	30.01.2 024	ABLAP L- 505/2 024	PRASANTA KUMAR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 01-29		(S ea t No - 48)

270	8632/2024	30.01.2024	CRLRE V-572/2023	LAMBODOR ACHARI	C.O.	COURT NO. 6	Order Dtd. 2023-12-21	CRIMINAL REVISION	(Seat No - 5)
271	8633/2024	30.01.2024	WP(C) - 10394/2006	DILIP SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-01-24	WRIT BRANCH-8	(Seat No - 42)
272	8634/2024	30.01.2024	BLAPL - 495/2024	NIHAR RANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-30		(Seat No - 42)
273	8637/2024	30.01.2024	ABLAP L-13875/2023	B.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-22		(Seat No - 42)
274	8639/2024	30.01.2024	WP(C) - 1399/2024	S.K.DASMOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	WRIT BRANCH-4	(Seat No - 19)
275	8640/2024	30.01.2024	CMP-29/2024	B.K.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	WRIT BRANCH-6	(Seat No - 54)
276	8641/2024	30.01.2024	CRLA-35/2024	PK BEHERA	C.O.	COURT NO. 5	Order Dtd. 2024-01-29	CRIMINAL APPEAL	(Seat No - 10)
277	8642/2024	30.01.2024	WP(C) - 1582/2024	S C DAS	C.O.	COURT NO. 5	Order Dtd. 2024-01-30	WRIT BRANCH-6	(Seat No -)

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278	8643/2024	30.01.2024	WP (C) - 1888/2024	M BARALA	C.O.	COURT NO. 16		WRIT BRANCH-1	(Seat No - 2)
279	8279/2024	30.01.2024	WA-528/2019	MANAS PATI	GENERAL	Order Dtd. 2022-11-29		WRIT APPEAL	(Seat No - 2)
280	8351/2024	30.01.2024	WP (C) - 29623/2023	SANJAYA KUMAR BEHERA	GENERAL	Order Dtd. 2023-10-17		WRIT BRANCH-7	(Seat No - 44)
281	8355/2024	30.01.2024	WP (C) - 35824/2022	MANAS PATI	GENERAL	Order Dtd. 2024-01-29		WRIT BRANCH-6	(Seat No - 16)
282	8358/2024	30.01.2024	WP (C) - 30083/2022	SANJAYA KUMAR BEHERA	GENERAL	Order Dtd. 2022-11-24		WRIT BRANCH-1	(Seat No - 30)
283	8372/2024	30.01.2024	WP (C) - 32820/2022	SANJAYA KUMAR BEHERA	GENERAL	Order Dtd. 2022-12-07		WRIT BRANCH-1	(Seat No - 4)
284	8489/2024	30.01.2024	ABLAP L-461/2024	SURESH CHANDRA PRADHAN	GENERAL	Order Dtd. 2024-01-25		BAIL-1	(Seat No - 1)
285	8490/2024	30.01.2024	WP (C) - 24681/2022	SANJAYA KUMAR BEHERA	GENERAL	Order Dtd. 2022-09-24		WRIT BRANCH-3	(Seat No - 28)

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286	8491/2024	30.01.2024	WP (C) - 32132/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-12-02	WRIT BRANCH-1 (Seat No - 3)
287	8500/2024	30.01.2024	ABLAP L- 344/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-01-29	(Seat No - 3)
288	8525/2024	30.01.2024	WA- 1442/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-17	WRIT APPEAL (Seat No - 4)
289	8526/2024	30.01.2024	WP (C) - 28167/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-11-11	WRIT BRANCH-7 (Seat No - 5)
290	8527/2024	30.01.2024	WP (C) - 32924/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-30	WRIT BRANCH-4 (Seat No - 38)
291	8537/2024	30.01.2024	WA- 2686/2023	NAREN KUMAR SAHOO	GENERAL		Order Dtd. 2024-01-29	WRIT APPEAL (Seat No - 7)
292	8552/2024	30.01.2024	WP (C) - 1326/2024	S.M.SINGH	GENERAL		Order Dtd. 2024-01-29	WRIT BRANCH-4 (Seat No - 19)
293	8577/2024	30.01.2024	BLAPL - 14637/2023	PRABIR KUMAR RAY	GENERAL		Order Dtd. 2024-01-29	BAIL-2 (Seat No - 8)
299	8271/2024	30.01.2024	WP (C) -	S K MEHERULLA	GENERAL		Order Dtd. 2015-01-	(Seat

4			9003/ 2005			06Petition,Annexu re,Misc.case,		t No - 8)
2 9 5	8272/ 2024	30.01.2 024	BLAPL - 3109/ 2015	P K LENKA	GENE RAL	Order Dtd. 2015- 09-29		(S ea t No - 8)
2 9 6	8273/ 2024	30.01.2 024	WP (C) - 21806 /2023	S N MOHANTY	GENE RAL	Order Dtd. 2023- 07-13	WRIT BRANC H-2	(S ea t No - 50)
2 9 7	8274/ 2024	30.01.2 024	WP (C) - 898/2 024	S C DASH	GENE RAL	Order Dtd. 2024- 01-18	WRIT BRANC H-7	(S ea t No - 44)
2 9 8	8275/ 2024	30.01.2 024	WP (C) - 21417 /2017	P R SWAIN	GENE RAL	Order Dtd. 2023- 08- 28Petition,Annexu re,	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 2)
2 9 9	8276/ 2024	30.01.2 024	WP (C) - 8960/ 2013	A K ROUL	GENE RAL	PetitionEntire Order,Vakalatnama ,	WRIT BRANC H-4	(S ea t No - 37)
3 0 0	8277/ 2024	30.01.2 024	WPC (O APC) - 190/2 019	PL MISHRA	GENE RAL	Order Dtd. 2023- 05-08	OA Branc h	(S ea t No - 1)
3 0 1	8278/ 2024	30.01.2 024	WPC (O APC) - 191/2 019	P L MISHRA	GENE RAL	Order Dtd. 2023- 05-10	OA Branc h	(S ea t No - 1)
3 0 2	8280/ 2024	30.01.2 024	BLAPL - 24840	P K LENKA	GENE RAL	Order Dtd. 2013- 09-28		(S ea t

			/2013						No - 1)
303	8281/2024	30.01.2024	BLAPL - 1040/2017	P K LENKA	GENERAL		Order Dtd. 2018-01-18		(Seat No - 1)
304	8282/2024	30.01.2024	BLAPL - 13663/2013	P K LENKA	GENERAL		Order Dtd. 2013-09-04		(Seat No - 1)
305	8283/2024	30.01.2024	BLAPL - 23894/2014	P K LENKA	GENERAL		Order Dtd. 2015-03-27		(Seat No - 1)
306	8284/2024	30.01.2024	BLAPL - 23640/2013	P K LENKA	GENERAL		Order Dtd. 2014-06-24		(Seat No - 1)
307	8285/2024	30.01.2024	ABLAP L- 4351/2022	P R SWAIN	GENERAL		Order Dtd. 2022-10-20	BAIL-2	(Seat No - 16)
308	8286/2024	30.01.2024	ABLAP L- 6178/2023	S K SINGH	GENERAL		Order Dtd. 2024-01-16	BAIL-1	(Seat No - 2)
309	8287/2024	30.01.2024	LAA- 22/2020	P K BEHERA	GENERAL		Order Dtd. 2022-09-07	FIRST APPEAL	(Seat No - 1)
310	8288/2024	30.01.2024	CRLMP - 2481/2023	L SAHOO	GENERAL		Order Dtd. 2023-12-14	WRIT BRANCH-8	(Seat No - 39)

311	8289/2024	30.01.2024	CRLA-940/2023	A K MISHRA	GENERAL		Order Dtd. 2023-12-15	CRIMINAL APPEAL	(Seat No - 9)
312	8290/2024	30.01.2024	RVWPE T-246/2022	M SAMANTRAY	GENERAL		Order Dtd. 2023-02-08	CIVIL REVISION	(Seat No - 1)
313	8291/2024	30.01.2024	WA-2319/2023	S N MOHANTY	GENERAL		Order Dtd. 2023-09-15	WRIT APPEAL	(Seat No - 5)
314	8293/2024	30.01.2024	WA-263/2023	L SAHOO	GENERAL		Order Dtd. 2023-11-22	WRIT APPEAL	(Seat No - 5)
315	8302/2024	30.01.2024	WA-353/2017	A K SAHOO	GENERAL		Order Dtd. 2022-10-27	WRIT APPEAL	(Seat No - 4)
316	8306/2024	30.01.2024	CONTC - 5587/2022	L MOHANTY	GENERAL		Order Dtd. 2022-11-14Petition, Annexure,	CONTE MPT	(Seat No - 1)
317	8308/2024	30.01.2024	WP (C) - 18051/2010	S ROUTRAY	GENERAL		Order Dtd. 2021-12-01Annexure,	WRIT BRANCH (DIVISION BENCH)	(Seat No - 120)
318	8312/2024	30.01.2024	WP (C) - 19319/2023	B P MOHANTY	GENERAL		Annexure	WRIT BRANCH-3	(Seat No - 33)
319	8315/2024	30.01.2024	WP (C) - 42928	D K PANDA	GENERAL		Annexure	WRIT BRANCH-2	(Seat No - 2)

			/2023						No - 45)
320	8317/2024	30.01.2024	WP (C) - 29/2017	D K DEHURY	GENERAL		Order Dtd. 2019-11-06	WRIT BRANCH (DIVISION BENCH)	(Seat No - 103)
321	8320/2024	30.01.2024	WP (C) - 7834/2009	H K TRIPATHY	GENERAL		Order Dtd. 2009-06-30		(Seat No - 103)
322	8323/2024	30.01.2024	WP (C) - 37742/2023	S SATYARUPA	GENERAL		Order Dtd. 2024-01-18	WRIT BRANCH H-1	(Seat No - 49)
323	8334/2024	30.01.2024	WP (C) - 2425/2005	C R SWAIN	GENERAL		Entire Order		(Seat No - 49)
324	8344/2024	30.01.2024	CRLA-604/2014	C R SAHOO	GENERAL		Order Dtd. 2023-10-09	CRIMINAL APPEAL	(Seat No - 1)
325	8347/2024	30.01.2024	ABLAP L-14951/2023	P K MOHANTY	GENERAL		Order Dtd. 2023-12-22	BAIL-2	(Seat No - 12)
326	8349/2024	30.01.2024	RSA-171/2004	J P KAR	GENERAL		Order Dtd. 2024-01-19	SECOND APPEAL	(Seat No - 3)
32	8352/2024	30.01.2024	CMP-325/2	S K PANI	GENERAL		Order Dtd. 2022-09-29	WRIT BRANCH	(Seat

7			019					H-4	t No - 27)
3 2 8	8354/ 2024	30.01.2 024	CRLRE V- 864/2 017	S MOHANTY	GENE RAL		Order Dtd. 2023- 11-30	CRIMI NAL REVIS ION	(S ea t No - 2)
3 2 9	8357/ 2024	30.01.2 024	BLAPL - 7457/ 2023	D MANDAL	GENE RAL		Order Dtd. 2024- 01-19	BAIL- 1	(S ea t No - 4)
3 3 0	8361/ 2024	30.01.2 024	CONTC - 4703/ 2023	P K LENKA	GENE RAL		Order Dtd. 2023- 12-15	CONTE MPT	(S ea t No - 3)
3 3 1	8368/ 2024	30.01.2 024	CONTC - 5530/ 2023	H S PAIKRAY	GENE RAL		Order Dtd. 2024- 01-29	CONTE MPT	(S ea t No - 4)
3 3 2	8370/ 2024	30.01.2 024	CONTC - 1072/ 2021	R R DAS	GENE RAL		Order Dtd. 2023- 11-10	CONTE MPT	(S ea t No - 5)
3 3 3	8373/ 2024	30.01.2 024	MACA- 241/2 012	BARI BARAL AND ORS.	GENE RAL		Order Dtd. 2019- 02-08	MISC. APPEA L SEC.	(S ea t No - 4)
3 3 4	8377/ 2024	30.01.2 024	WP (C) - 20693 /2022	S K BISWAL	GENE RAL		Entire Order	WRIT BRANC H-8	(S ea t No - 43)
3 3 5	8378/ 2024	30.01.2 024	WP (C) - 28200 /2023	S K BISWAL	GENE RAL		Order Dtd. 2024- 01-16	WRIT BRANC H-6	(S ea t No -

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336	8383/2024	30.01.2024	WP (C) - 3330/2017	S K DAS	GENERAL		Order Dtd. 2024-01-16	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 101)
337	8385/2024	30.01.2024	WP (C) - 34106/2023	S K DAS	GENERAL		Order Dtd. 2024-01-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 116)
338	8386/2024	30.01.2024	WP (C) - 14472/2012	N K ROUT	GENERAL		Order Dtd. 2023-02-28	WRIT BRANCH-6	(Seat No - 26)
339	8391/2024	30.01.2024	CONTC - 10371/2023	R MANGRAJ	GENERAL		Order Dtd. 2024-01-25	CONTE MPT	(Seat No - 1)
340	8396/2024	30.01.2024	BLAPL - 25410/2017	P K LENKA	GENERAL		Order Dtd. 2014-06-27		(Seat No - 1)
341	8406/2024	30.01.2024	CONTC - 6476/2022	PURUSOTTAM CHULI	GENERAL		Order Dtd. 2024-01-25	CONTE MPT	(Seat No - 7)
342	8418/2024	30.01.2024	ABLAP L- 3980/2021	A MOHANTY	GENERAL		Order Dtd. 2022-07-04	CRIMINAL MISC	(Seat No - 3)
343	8443/2024	30.01.2024	ABLAP L- 6406/2019	D DAS	GENERAL		Order Dtd. 2019-07-03	BAIL-1	(Seat No - 5)

344	8446/2024	30.01.2024	ABLAP L-496/2024	T SAHOO	GENERAL		Order Dtd. 2024-01-29		(Seat No - 5)
345	8554/2024	30.01.2024	WP (C) - 34956/2023	PRASANTA KUMAR JENA	GENERAL		Order Dtd. 2023-11-06	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 101)
346	8556/2024	30.01.2024	WP (C) - 34977/2023	PRASANTA KUMAR JENA	GENERAL		Order Dtd. 2023-11-06	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 101)
347	8559/2024	30.01.2024	WP (C) - 34949/2023	PRASANTA KUMAR JENA	GENERAL		Order Dtd. 2023-11-06	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 101)
348	8600/2024	30.01.2024	WP (C) - 21216/2019	N DAS	GENERAL		Order Dtd. 2024-01-22	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 114)
349	8601/2024	30.01.2024	SA-200/1997	N DAS	GENERAL		Order Dtd. 2023-12-18	SECOND APPEAL	(Seat No - 7)
350	8602/2024	30.01.2024	SA-200/1997	N DAS	GENERAL		Order Dtd. 2023-12-18	SECOND APPEAL	(Seat No - 7)
351	8603/2024	30.01.2024	WP (C) - 13642/2022	N SURESH SAHOO	GENERAL		Order Dtd. 2022-05-27 Petition,	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 120)

3 5 2	8604/ 2024	30.01.2 024	SA- 200/1 997	N DAS	GENE RAL		Order Dtd. 2023- 12-18	SECON D APPEA L	(S ea t No - 7)
3 5 3	8605/ 2024	30.01.2 024	SA- 200/1 997	N DAS	GENE RAL		Order Dtd. 2023- 12-18	SECON D APPEA L	(S ea t No - 7)
3 5 4	8606/ 2024	30.01.2 024	SA- 200/1 997	N DAS	GENE RAL		Order Dtd. 2023- 12-18	SECON D APPEA L	(S ea t No - 7)
3 5 5	8607/ 2024	30.01.2 024	SA- 200/1 997	N DAS	GENE RAL		Order Dtd. 2023- 12-18	SECON D APPEA L	(S ea t No - 7)
3 5 6	8608/ 2024	30.01.2 024	SA- 200/1 997	N DAS	GENE RAL		Order Dtd. 2023- 12-18	SECON D APPEA L	(S ea t No - 7)
3 5 7	8609/ 2024	30.01.2 024	SA- 200/1 997	N DAS	GENE RAL		Order Dtd. 2023- 12-18	SECON D APPEA L	(S ea t No - 7)
3 5 8	8610/ 2024	30.01.2 024	SA- 200/1 997	N DAS	GENE RAL		Order Dtd. 2023- 12-18	SECON D APPEA L	(S ea t No - 7)
3 5 9	8611/ 2024	30.01.2 024	SA- 200/1 997	N DAS	GENE RAL		Order Dtd. 2023- 12-18	SECON D APPEA L	(S ea t No - 7)
3 6 0	8612/ 2024	30.01.2 024	SA- 200/1 997	N DAS	GENE RAL		Order Dtd. 2023- 12-18	SECON D APPEA L	(S ea t No -

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361	8613/2024	30.01.2024	SA-200/1997	N DAS	GENERAL		Order Dtd. 2023-12-18	SECOND APPEAL	(Seat No - 7)
362	8614/2024	30.01.2024	SA-200/1997	N DAS	GENERAL		Order Dtd. 2023-12-18	SECOND APPEAL	(Seat No - 7)
363	8615/2024	30.01.2024	SA-200/1997	N DAS	GENERAL		Order Dtd. 2023-12-18	SECOND APPEAL	(Seat No - 7)
364	8617/2024	30.01.2024	SA-200/1997	N DAS	GENERAL		Order Dtd. 2023-12-18	SECOND APPEAL	(Seat No - 7)
365	8618/2024	30.01.2024	SA-200/1997	N DAS	GENERAL		Order Dtd. 2023-12-18	SECOND APPEAL	(Seat No - 7)
366	8619/2024	30.01.2024	SA-200/1997	N DAS	GENERAL		Order Dtd. 2023-12-18	SECOND APPEAL	(Seat No - 7)
367	8620/2024	30.01.2024	SA-200/1997	N DAS	GENERAL		Order Dtd. 2023-12-18	SECOND APPEAL	(Seat No - 7)
368	8621/2024	30.01.2024	SA-200/1997	N DAS	GENERAL		Order Dtd. 2023-12-18	SECOND APPEAL	(Seat No - 7)
369	8622/2024	30.01.2024	SA-200/1997	N DAS	GENERAL		Order Dtd. 2023-12-18	SECOND APPEAL	(Seat No - 7)

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3 7 0	8635/ 2024	30.01.2 024	ABLAP L- 389/2 024	JYOTI PRAKASH KAR	GENE RAL		Order Dtd. 2024- 01-22		(S ea t No - 7)
3 7 1	8636/ 2024	30.01.2 024	WP (C) - 38177 /2023	P K JENA	GENE RAL		Order Dtd. 2023- 12-22	WRIT BRANC H-5	(S ea t No - 20)
3 7 2	8638/ 2024	30.01.2 024	OJC- 293/1 999	SIBA PRASAD SAHOO	GENE RAL		Order Dtd. 2016- 11- 15Petition,Annexu re,		(S ea t No - 20)

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